

(c) Only one : Dr. P. D. Goitonde, Honorary Surgeon, resigned in 1962 for personal reasons.

♦752. (Transferred to the 29th August, 1966.)

मंत्रियों द्वारा छोटी कारों का उपयोग

* 598 श्री रघुनाथ प्रसाद खेतान :

श्री बाबुभाई एम० चिनाई :

क्या वित्त मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रधान मंत्री ने हाल में मंत्रियों को इस आशय के निर्देश दिए हैं कि वे आयातित बड़ी कारों के स्थान पर छोटी कारों का प्रयोग करें ;

(ख) इस समय प्रत्येक मंत्रालय में आयातित कारों और छोटी कारों की संख्या कितनी-कितनी है; और

(ग) सरकार बड़ी कारों का किस प्रकार उपयोग करेगी ?

†[USE OF SMALL CARS BY MINISTERS

*598. SHRI R. P. KHAITAN :

SHRI BABUBHAI M. CHINAI :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Prime Minister has recently given directions to the

Ministers to the effect that they should use small cars instead of the imported big cars;

(b) what is the number of imported cars and small cars respectively in each Ministry at present; and

(c) in what way Government propose to utilise the big cars ?]

वित्त मंत्रालय में उपमन्त्री (श्री ललित नारायण मिश्र) : (क) जी, नहीं। लेकिन प्रधानमंत्री ने सुझाव दिया था कि जहाँ तक सम्भव हो मंत्रियों को छोटी कारों का प्रयोग करना चाहिए। इस सुझाव पर कार्रवाई अच्छा अमल हुआ है।

(ख) मेज़ पर एक विवरण-पत्र रखा जाता है जिसमें 30 मार्च 1966 को प्रत्येक मंत्रालय के पास आयात की गयी कारों की संख्या दी गई है और आयात की गयी तथा छोटी कारों की कुल संख्या भी दी गयी है।

(ग) पिछले कोई 5 वर्षों में खरीदी गयी बड़ी विदेशी कारों को सरकारी व्यापार निगम की मार्फत बेचने का विचार है। परन्तु इनमें से कुछ कारें तथाचार, समारोह आदि मौकों पर काम में लाने के लिए रखी भी जा सकती हैं।

†Transferred from the 23rd August, 1966.

विवरण

मंत्रालय/विभाग का नाम	आयात की गई कारों की संख्या	आयात की गई कारों और छोटी कारों सहित मोटर गाड़ियों की संख्या	टिप्पणी
(1)	(2)	(3)	(4)
परमाणु शक्ति	1	6	
मंत्रिमण्डल सचिवालय:			

†[] English translation.

मंत्रालय/विभाग का नाम	आयात की गई कारों की 30-3-66 की संख्या	कालम (2) में उल्लिखित आयात की गई कारों और छोटी कारों सहित मोटर गाड़ियों की 30-3-1966 को कुल संख्या	टिप्पणी
(1)	(2)	(3)	(4)
(i) (सरकारी उपक्रम कार्यालय सहित)			
मंत्रिमण्डल कार्य	1	5	
(ii) सांख्यिकी	—	1	
वाणिज्य	2	4	
(आक व तार महानिदेशालय के अतिरिक्त)			
संचार	—	2	
रक्षा	2	5	
शिक्षा	1	5	
विदेश	7	13	
वित्त :			
(i) व्यय	—	2	
(ii) अर्थ	2	7	
(iii) राजस्व और बीमा	—	1	
(iv) समन्वय	1	3	
खाद्य, कृषि और सामुदायिक विकास तथा सहकारिता :			
(i) खाद्य	2	4	
(ii) कृषि	4	5	
(iii) सामुदायिक विकास और सहकारिता	2	4	
स्वास्थ्य और परिवार नियोजन	1	2	
गृह	3	5	
उद्योग	2	5	
सूचना और प्रसारण	1	2	
लोहा और इस्पात	1	2	
सिंचाई और बिजली	1	3	
श्रम, नियोजन और पुनर्वास :			
(i) श्रम और नियोजन	—	3	
(ii) पुनर्वास	1	3	

(1)	(2)	(3)	(4)
विधि:			
(i) विधि कार्य	1	3	
(ii) विधायी	—	3	
(iii) कम्पनी कार्य	—	1	
खान और धातु	1	3	
संसदीय कार्य	1	2	
पेट्रोलियम और रासायनिक पदार्थ	1	4	
रेलवे बोर्ड	4	8	
समाज कल्याण	1	2	
सम्भरण और तकनीकी विकास तथा पदार्थ आयोजन	1	3	
परिवहन और विमानन :			
(i) परिवहन आदि	2	6	
(ii) विमानन	1	1	
निर्माण, आवास और ग्रहरी विकास	3	3	
राष्ट्रपति सचिवालय	1	1	
प्रधान मंत्री सचिवालय	1	3	
(कार्यक्रम मूल्यांकन मंडल और योजना की प्रायोजनाओं की समिति सहित) योजना आयोग	1	7	
उप-राष्ट्रपति सचिवालय	—	1	
जोड़	54	143	

टिप्पणी:—उपर्युक्त सूचना का सम्बन्ध उन स्टाफ कारों से है जिनका रखरखाव केन्द्रीय सरकार के विभिन्न मंत्रालयों/विभागों के खास सचिवालय द्वारा किया जाता है और जिनका नियमन वित्त मंत्रालय द्वारा जारी की गई स्टाफ कार नियमावली के अनुसार होता है।

[THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHW L. N. MISHRA) : (a) No, Sir. The Prime Minister had, however, suggested that Ministers should use small cars as far as possible. This suggestion has evoked a good deal of response.

(b) A statement showing the number of imported cars and the total number of cars,

including imported and small cars, in each Ministry as on 30th March, 1966 is laid on the Table.

(c) Big imported cars purchased during the last five years or so are proposed to be disposed of through the State Trading Corporation. However, a few such cars might be retained for requirements relating to protocol, ceremonials, etc.

t [] English translation.

STATEMENT

Name of Ministry/Department	No. of imported cars as on 30-3-66	Total No. of cars as on 30-3-66 including imported cars mentioned in col 2 and small cars	Remarks
1	2	3	4
Atomic Energy	1	1	
Cabinet Secretariat :			
(i) Cabinet Affairs (including Bureau of Pub. Enterprise)	1	5	
(ii) Statistics		1	
Commerce	2	4	
Communications (excluding D.G., P. & T.)		2	
Defence	2	5	
Education	1	5	
External Affairs	7	13	
Finance :			
(i) Expenditure		2	
(ii) Economic Affairs	2	7	
(iii) Revenue and Insurance		1	
(iv) Coordination	1	3	
Food, Agriculture, Community Development and Cooperation :			
(i) Food	2	4	
(ii) Agriculture	4	5	
(iii) Community Development and Cooperation	2	4	
Health and Family Planning	1	2	
Home	3	5	
Industry	2	5	
Information and Broadcasting	1	2	
Iron and Steel	1	2	
Irrigation and Power	1	3	
Labour, Employment and Rehabilitation :			
(i) Labour and Employment		3	
(ii) Rehabilitation	1	3	
Law :			
(i) Legal Affairs	1	3	
(ii) Legislative		3	
(iii) Company Affairs		1	
Mines and Metals	1	3	
Parliamentary Affairs	1	2	
Petroleum and Chemicals	1	4	
Railway Board	4	8	
Social Welfare	1	2	
Supply and Technical Development and Material Planning	1	3	
Transport and Aviation :			
(i) Transport, etc.	2	6	
(ii) Aviation	1	1	

1	2	3	4
Works, Housing and Urban Development	3	3	
President's Secretariat	1	1	
Prime Minister's Secretariat	1	3	
Planning Commission (including Programme Evaluation Organisation and Committee on Plan Projects)	1	7	
Vice-President's Secretariat	1	
TOTAL	54	143	

NOTE : The above information pertains to staff cars maintained by the various Ministries/Departments of the Central Government in their Secretariat proper which are regulated under the Staff Car Rules issued by the Ministry of Finance.]

*657. [withdraw]!.]

**RESERVE BANK GOVERNOR ON FOREIGN
COLLABORATION**

*753. SHRI RAM SINGH: Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Governor of the Reserve Bank of India in a recent Seminar at Bombay has suggested that Government should have a re-thinking on the issue of foreign collaboration; and

(b) if so, what were his specific suggestions and whether they have been considered by Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA) : (a) and (b) A statement is laid on the Table of the House.

STATEMENT

Government are aware of an address having been delivered by the Governor, Reserve Bank of India, at a Seminar arranged by the Indian Merchants Chamber, Bombay on the 6th August 1966, wherein *inter-alia*, he mentioned that the industrialists should not overstress the need for foreign collaboration but should use the Indian scientific and technical talents, which can stand comparison with those available in most of the advanced countries of the world, before coming up to Government with proposals for foreign collaboration. No rethinking, by Government, of the policy governing foreign collaboration has been suggested by the Governor nor any suggestions have been made by him to the Government.

**TRAISING THE LEVEL OF LAKE GOVIND
SAGAR**

*698. SHRI SHIVA NAND RAMAUL :
SHRI C. L. VARMA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government's attention has been drawn to the news-item appearing in 'Flame' (a weekly of Delhi) dated the 11th August, 1966, at page 13 to the effect that it was proposed to raise the level of the Lake Govind Sagar and that this will submerge more than half of the new township of Bilaspur in Himachal Pradesh; and

(b) if so, what are the details of the proposal ?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRTJIDDIN ALI AHMED) :
(a) Yes, Sir.

(b) The maximum designed storage level of Govind Sagar Lake is elevation 1680 for the next few years and later 1690. The new Bilaspur Township is located at elevation 1725 and above. Therefore, the new township will not be affected.

NATIONAL DEFENCE FOND

*754. SHRI S. S. MARTSWAMY :
SHRI RAM SINGH :

Will the Minister of FINANCE be pleased to state :

(a) the total amount of gold and cash so far received in the National Defence Fund, State-wise;

transferred from the 25th August, 1966.